GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No. 63 TO BE ANSWERED ON 18th NOVEMBER, 2019

NAAC

63. SHRI JAYADEV GALLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued new guidelines which indicate that students studying only in NAAC accredited universities, colleges, leading institutions and Government aided are eligible to get education loan;
- (b) whether there are only 59 NAAC accredited universities and 997 colleges;
- (c) if so, is it not discrimination towards other students;
- (d) whether the subsidy on education loan would be given only to those students whose parent's income is less than Rs. 4.5 lakhs per annum; and
- (e) whether the Government justifies these moves which are detrimental to poor and meritorious students and if so, the concrete steps taken in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Shri Ramesh Pokhriyal 'Nishank')

- (a): No Sir.
- (b) and (c):No Sir. As per the information furnished by the National Assessment Accreditation Council (NAAC), NAAC has accredited 359 universities and 8073 colleges across India.
- (d): Yes sir. The Department of Higher Education is implementing the Central Sector Interest Subsidy Scheme. Under the scheme, parental income ceiling is Rs. 4.5 lakh per annum. The scheme is operational since 2009.
- (e): The scheme benefits all categories of Economically Weaker Students for pursuing professional/technical courses in India and intends to provide affordable higher education. So far 27,32,169 students have got benefitted under the Scheme and subsidy amount of Rs.11876.25 crores was disbursed to the student beneficiaries by the Ministry since inception of the Scheme (FY 2009-10), which is substantial.
